

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 223
(IB)-656(ND)2020
IA-5769/2023, Contt. Pett.-50/2023,
IA-4906/2022, IA-390/2023

IN THE MATTER OF:

Faihzan Khan

... **Appellant/Petitioner**

Versus

M/s. LI Digital Payments Private Limited

... **Respondent**

Under Section: 9 of IBC, 2016

Order delivered on 20.03.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Appellant : Adv. Honey Satpal in CP-50/2023, IA-5759/2023

For the Respondent :

For the RP : Adv. Arnav Kumar, Adv. Chetanya Kapoor

Hearing Through: VC and Physical (Hybrid) Mode
ORDER

Due to paucity of time, the matter is re-notified to 21.03.2024.

Sd/-
(COURT OFFICER)